

**HIGH COURT OF UTTARAKHAND**  
**NAINITAL**

**NOTIFICATION**

No. 382, /UHC/Admin.A/2010

Dated: August 31, 2010.

In exercise of the powers conferred under section 11(3) of the Code of Criminal Procedure, 1973, all the Civil Judges (Sr. Div.)/ Addl. Civil Judges (Sr. Div.) are conferred with the powers of Judicial Magistrate 1<sup>st</sup> Class.

**By Order of the Court**

Sd/-

**(Ravindra Maithani)**  
Registrar General.